

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL,
ORIGINAL APPLICATION NO. 13/2026

IN THE MATTER OF:

TULSI TOWER SANTHA

.....APPLICANT

VERSUS

STATE OF M.P. & ORS.

.....RESPONDENT

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Date: 20.02.2026

Submitted by MPPCB:-

Place: Bhopal

through Counsel



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Joint Committee Report in Original Application No. 13/2026 of Tulsi Tower Santha V/S State of Madhya Pradesh & Ors.

1. That, Hon'ble NGT issued following instructions on dated 27.01.2026 in the matter of OA 13/2026 (CZ) Tulsi Tower Santha V/s State of M.P. & Ors.: -

“12. We also deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:

- (i) One representative nominated by the Director, Central Pollution Control Board, Integrated Regional Office, Bhopal, (M.P.),*
- (ii) One representative nominated by the Member Secretary, Madhya Pradesh Pollution Control Board, (M.P.), and*
- (iii) One representative from the Municipal Commissioner, Bhopal Municipal Corporation, (M.P.)*

13. The Committee is directed to visit the site and examine the matter and take remedial measures directing the agency concerned to follow the Solid Waste Management Rules, 2016, Noise Pollution (Regulation and Control) Rules, 2000, Air (Prevention and Control of Pollution) Act, 1981, and Water (Prevention and Control of Pollution) Act, 1974, and in case of any failure, immediate punitive as well as remedial measures must be taken according to rules, and submit the factual and action taken report within four weeks. The State PCB will be the Nodal Agency for coordination and logistic support.

2. That, in compliance to the order of Hon'ble NGT dated 27.01.2026, a joint committee consisting of the following officials of the concerned departments CPCB, MP PCB and BMC were received by 12.02.2026 and thereafter the following committee has been constituted: -

S. No	Name of Department	Name of Committee Member
1.	One representative nominated by the Director, Central Pollution Control Board.	Shri Milind Kumar Nimje, Scientist C, RD, CPCB, Bhopal.
2.	One Representative from the Member Secretary State Pollution Control Board.	1. Dr. Praveen Kothari, Scientist, Regional Office, MPPCB, Bhopal. 2. Shri Jainendra Chandel, Chemist, Regional Office, MPPCB, Bhopal.
3.	One representative from the Municipal Commissioner, Bhopal Municipal Corporation	Shri Gopilal Choudhary, Assistant Engineer (In-Charge), Bhopal Municipal Corporation.

3. That, the Joint Committee examined the petition and the order of the Hon'ble Tribunal and discussed the issues raised therein for the purpose of conducting the inspection. The points raised by the applicant in the application are summarized as follows:

3.1. It has been alleged that during the construction of the "Tulsi Green Project" by the Madhya Pradesh Housing & Infrastructure Development Board (hereinafter referred as "MPHIDB") and its contractor, M/s. Madhure Infra Engineering Pvt. Ltd., open dumping of murram and other construction materials without proper barricading and without installation of wet-jet or dust suppression systems is causing air pollution.

3.2. It is alleged that the absence of a functional Sewage Treatment Plant (STP) has resulted in the discharge of untreated wastewater into open areas, leading to water pollution.

- 3.3. It has further been stated that construction activities are being carried out during night hours (10:00 PM to 6:00 AM), and that the noise levels exceed the prescribed residential standard of 45 dB(A).
- 3.4. The application also states that the project has not obtained the mandatory Consent to Establish (CTE) and Consent to Operate (CTO) under the provisions of the Air and Water Acts.
- 3.5. As per applicant, basic dust control measures are not in place at the site. Construction materials such as sand, murrum, and cement are stored in the open without proper covering. No wind-breaking barricades or green nets have been installed. Further, vehicles transporting construction materials are allegedly not properly covered, resulting in the spread of dust in the surrounding area.

4. Field Observations:

- 4.1 The Joint Committee conducted a site visit of the “Tulsi Green” project located at Village Shahpura, Tehsil Huzur, District Bhopal on 19.02.2026. During the visit, apart from the joint committee, the following officials were present:
- a) Shri Prakash Sangamnarkar, Executive Engineer, Madhya Pradesh Housing & Infrastructure Development Board (MPHIDB), Division-6, Bhopal.
 - b) Shri Praveen Mathenkar, Sub Engineer, Madhya Pradesh Housing & Infrastructure Development Board (MPHIDB), Division-6, Bhopal
 - c) Shri Rituraj Agrawal, M/s Madhure Infra Engineering Pvt. Ltd.
 - d) Smt. Rashmi Thakur, Scientist B, CPCB
 - e) Ms. Prakamya Tiwari, AE, RO, MPPCB, Bhopal

Additionally, the applicant, Dr. Dileep Shah, and residents of Tulsi Tower, Shri Mahendra Singh and Shri Sanjay Mamtani, were present during the inspection. The photographs taken during the site visit are enclosed as **Annexure-1**. That during the inspection the officials and the residents of Tulsi Tower including the applicant were present and the attendance sheet dated 19.02.2026 is enclosed as **Annexure-2**.

4.2 The Geographical locations were measured using a mobile-based application and marked on Google Earth. The marked imagery is enclosed as **Annexure-3**.

5. The observations, during the inspection are as follows:

5.1 The multi storey residential building project “Tulsi Green,” being developed by MPHIDB and its contractor, M/s Madhure Infra Engineering Pvt. Ltd., is located at Village Shahpura, Tehsil Huzur, District Bhopal, Madhya Pradesh. The site’s geographical coordinates are Latitude 23°13'34.02"N, Longitude 77°25'2.68"E.

5.2 The Board has granted Consent To Establish under the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 to Madhya Pradesh Housing & Infrastructure Development Board (MPHIDB) for the project.

5.3 The Madhya Pradesh State Environment Impact Assessment Authority (MPSEIAA) has granted the environment clearance dated 03.07.2022 under the Environment Impact Assessment (EIA) Notification dated 14.09.2006 to the project proponent ad occupier, Madhya Pradesh Housing & Infrastructure Development Board for the project.

- 5.4 The applicants' residential building "Tulsi Tower" is situated to the northeast of the Tulsi Green project. Both buildings are adjacent, with Main Road No. 2 running along their southern side.
- 5.5 The "Tulsi Tower" building is fully occupied, whereas the Tulsi Green project is under construction on a 1.91-acre site, comprising three towers of 20 floors each.
- 5.6 During the inspection following facts were taken into account: -
- i. A Ready Mix Concrete (RMC) plant with a production capacity of 30 m³/hr is installed within the premises. It was noted that the RMC plant is operating without obtaining the consent from the Madhya Pradesh Pollution Control Board however it was not found operating during inspection and noise monitoring.
 - ii. The building structure is covered with green netting, but no wind-breaking barricades are installed around the construction site. Temporary housing for workers is present within the site.
 - iii. Construction materials, including sand and murram, are partially covered with sheets.
 - iv. Sewage Treatment Plant (STP) has not been found installed however STP based on MBBR technology with a capacity of 125 KLD is proposed to be established in the project. Currently, a septic tank is being used for construction-related wastewater.
 - v. It is to be noted that the elevated noise levels at the site are attributed both because of construction activities and heavy vehicular traffic during peak traffic hours on the adjacent main road No. 2.

6. Action Taken:

- 6.1. That, taking serious note of the issue the MP PCB, vide letter no. 1089 dated 05.02.2026, issued a notice to Executive Engineer, Madhya Pradesh Housing & Infrastructure Development Board (MPHIDB) regarding the violations mentioned in the application. The notice directs that construction activities must not generate noise exceeding the residential standards prescribed under the Noise Pollution (Regulation and Control) Rules, 2000 for both day and night. It also directs that necessary measures to control fugitive emissions from construction activities in accordance with the Air (Prevention and Control of Pollution) Act, 1981 and Water (Prevention and Control of Pollution) Act, 1974 are to be taken. The notice further instructs MPHIDB to communicate these directions to the contractor, M/s Madhure Infra Engineering Pvt. Ltd. who is undertaking the construction at the site. A copy of the letter dated 05.02.2026 is enclosed as **Annexure-4**.
- 6.2. That the MP PCB officials had undertaken the Noise Monitoring on 06.02.2026, 07.02.2026, 08.02.2026, and during the inspection and night following the inspection on 19.02.2026 at the Tulsi Green (Tulsi Tower Phase-II) construction site, including the location near the RMC plant, in front of Tulsi Tower, and along the Main Road No. 2. The permissible noise levels for residential area as per the Noise Pollution (Regulation and Control) Rules, 2000 is as follows:
- Daytime (6:00 AM – 10:00 PM): 55 dB(A) Leq.
 - Nighttime (10:00 PM – 6:00 AM): 45 dB(A) Leq.

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The results of noise monitoring conducted on dated 06.02.2026 are as under:

S. No.	Time of Monitoring	Noise Monitoring at Tulsi Green Construction area near RMC Plant dB(A) Leq	Noise Monitoring at Tulsi Green Construction area in front of Tulsi Tower dB(A) Leq	Noise Monitoring at Tulsi Green Construction area near Tulsi Nagar Main Road dB(A) Leq
1	4 PM - 5 PM	57.3	56.9	61.2
2	8 PM - 9 PM	55.0	57.5	58.5
3	10 PM - 11 PM	60.3	49.1	59.8

The results of noise monitoring conducted on dated 07.02.2026 are as under:

S. No.	Time of Monitoring	Noise Monitoring at Tulsi Green Construction area near RMC Plant dB(A) Leq	Noise Monitoring at Tulsi Green Construction area in front of Tulsi Tower dB(A) Leq	Noise Monitoring at Tulsi Green Construction area near Tulsi Nagar Main Road dB(A) Leq
1	8 PM - 9 PM	60.9	60.1	62.4
2	10 PM - 11 PM	56.4	57.6	59.8
3	11:30 PM – 12:30 AM	53.3	59.6	57.2

The results of noise monitoring conducted on dated 08.02.2026 are as under:

S. No.	Time of Monitoring	Noise Monitoring at Tulsi Green Construction area near RMC Plant dB(A) Leq	Noise Monitoring at Tulsi Green Construction area in front of Tulsi Tower dB(A) Leq	Noise Monitoring at Tulsi Green Construction area near Tulsi Nagar Main Road dB(A) Leq
1	9 PM - 10 PM	58.1	57.3	63.0
2	10 PM - 11 PM	53.2	54.9	59.2
3	2 AM - 3 AM	45.6	45.4	46.9

The results of noise monitoring conducted on dated 19.02.2026 are as under:

S. No.	Time of Monitoring	Tulsi Green Construction area near RMC Plant dB(A) Leq	Tulsi Green Construction area in front of Tulsi Tower dB(A) Leq	Tulsi Green Construction area near Tulsi Nagar Main Road dB(A) Leq	Ground Floor Tulsi Tower (dB(A) Leq)	First Floor Tulsi Tower (dB(A) Leq)
1	12:30 PM – 1:30 PM	—	—	—	63.4	59.2
2	1:30 PM – 2:30 PM	58.2	61.9	63.4	—	—
3	8:00 PM – 9:00 PM	55.6	62.2	64.3	—	—
4	10:00 PM – 11:00 PM	53.6	59.2	62.4	—	—

A copy of the noise monitoring results is enclosed as **Annexure-5**.

As per the results of the noise monitoring on all the dates during which noise at the construction site were monitored were found to be exceeding the permissible limits.

6.3. Based on the inspection observations, MPPCB issued another notice vide letter no. 1280 dated 19.02.2026 to Executive Engineer, MPHIDB and M/s Madhure Infra Engineering Pvt. Ltd. The notice addresses the following:

- i. Operation of the RMC plant without Consent from the Board under the Water Act, 1974 and Air Act, 1981;
- ii. Non-availability of wind-breaking walls around the construction site;
- iii. Noise monitoring results exceeding permissible limits.

The notice directs that the RMC plant shall not be operated without obtaining consent from MPPCB and to also comply with the provisions of the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 and the Environment (Protection) Act, 1986. A copy of this letter is enclosed as **Annexure-6**.

7. Recommendations of the Joint Committee:

7.1. The project proponent shall ensure the compliances of the following at the utmost priority:

- i. Ensure that the noise levels during the construction be within the permissible limits as per the Noise Pollution (Regulation and Control) Rules, 2000;
- ii. Provision of wind-breaking walls and 25-feet high curtains around the construction area to control dust suppression and fugitive

emissions, and water sprinkling at regular intervals to ensure the air quality is maintained.

iii. Ensure construction site is covered with green netting and ensure construction materials, including sand and murram, are covered with sheets at all times including transportation and storage.

7.2. The Ready Mix Concrete (RMC) plant shall not be operated without consent from the Madhya Pradesh Pollution Control Board (MPPCB) under provisions of the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981.

7.3. The conditions specified in the Environmental Clearance (EC) and Consent to Establish (CTE) must be strictly adhered to by the project proponent in execution of the project.

8. That, the Hon'ble Tribunal may kindly be pleased to take the present joint committee report on record.


Dr. Praveen Kothari
 Scientist,
 RO, MPPCB, Bhopal


Shrinivas Dwivedi
 Regional Officer,
 RO, MPPCB, Bhopal


Milind Kumar Nimje
 Scientist C
 RD, CPCB, Bhopal


Gopilal Choudhary
 Assitant Engineer
 BMC


 20/2/2026
Jainendra Chandel
 Chemist,
 RO, MPPCB, Bhopal

INSPECTION PHOTOGRAPHS IN OA 13/2026 (CZ) DATED 19.02.2026



Joint Committee Discussion



Green Netting



Noise Monitoring



Ready Mix Concrete Plant

SUB:- SITE INSPECTION IN REFERENCE TO NGT OA NO. 13/2026 (CZ) TULSI TOWER SANTHA VS. STATE OF MP & ORS.

DATE:- 19.02.2026.

SNO.	NAME	DESIGNATION / REPRESENTATIVE	SIGNATURE
①	Rashmi Thakur	Sc-B, CPCB, RD, Bhopal	Rashmi 19/02/26
②	Dr. Deepali Shah	9826056800. Tulsi Tower B102	Dr. Shah
③	Mr. Mahendra Singh	Tulsi Tower A-903	Mr. Singh
④	Deepak Jain	Tulsi Tower A-503	Deepak
⑤	Santosh Jain	A-901	Santosh
⑥	Beep Shah	TT A - 902	Beep
⑦	Komal Vaikhani	TT B - 601	Komal
⑧	Shradha Mambani	TT A - 104	Shradha
⑨	Sainay Mambani	TT A - 104	Sainay
⑩	Milind Agrawal	SE-C CPCB - Bhopal	Milind
⑪	Prakash Songamwar	Executive Engineer M.P. Housing & Infra. Dev. Board Dr-06, BHMPA	Prakash 19/2/26
⑫	Ritika Agrawal	Construction Agency	Ritika 19/2/26
(13)	Pravin Mathanker	S.E. M.P. Housing & Infra. Dev. Board.	Pravin
(14)	Gopilal Choudhary	A.E. Nagar Nigam	Gopilal 19/2/26
15)	Jainendu Chandel	Chemist - Dr. MPCCB BTL	Jainendu 19/2/26
16)	Dr. Praveen Kothari	RO, MPCCB, Bhopal	Dr. Kothari 19/2/26
17)	Prakanya Tiwari	RO, MPCCB, Bhopal	Prakanya 19/2/26

Google Earth Imagery of the construction site in OA 13/2026 (CZ)





क्षेत्रीय कार्यालय

मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड



पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल

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क्रमांक 1089/क्षेका/प्रनिबो/2026

भोपाल, दिनांक 05 / 02 / 2026

प्रति,

कार्यपालन यंत्री,

म.प्र. गृह निर्माण एवं अधोसंरचना विकास मंडल (MPHIDB),

तृतीय-चतुर्थ तल, ब्लॉक-3, पर्यावास भवन,

मदर टेरिसा मार्ग, भोपाल, (म.प्र.)

विषय :- निर्माणाधीन तुलसी ग्रीन प्रोजेक्ट में रात के निर्माण कार्य से उत्पन्न जल, वायु एवं ध्वनि प्रदूषण नियंत्रण के संबंध में नोटिस।

संदर्भ:- माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्र. 13/2026 (सीजेड) तुलसी टावर संथा विरुद्ध म.प्र. शासन व अन्य में पारित आदेश दिनांक 27.01.2026 ।

—00—

कृपया उपरोक्त विषयान्तर्गत लेख है कि माननीय एन.जी.टी. द्वारा प्रकरण क्र. 13/2026 (सीजेड) में दिनांक 27.01.2026 को पारित आदेश अनुसार "तुलसी ग्रीन प्रोजेक्ट" से संबंधित निर्माण कार्यों में पर्यावरणीय नियमों के उल्लंघन के संबंध में प्रकरण दायर किया गया है। माननीय एन.जी.टी. द्वारा पारित आदेश की प्रति संलग्न है। माननीय अधिकरण द्वारा पारित आदेशानुसार निर्माण सामग्री के खुले भंडारण से वायु प्रदूषण हो रहा है एवं निर्माण कार्य रात्रि 10:00 बजे के बाद भी सतत रूप से जारी रहता है, जिससे अत्याधिक मात्रा में ध्वनि प्रदूषण उत्पन्न होने के कारण तुलसी टावर के रहवासियों को समस्या उत्पन्न हो रही है।

सूचित किया जाता है कि ध्वनि प्रदूषण (विनियम और नियंत्रण) नियम 2000 के प्रावधान अंतर्गत विभिन्न क्षेत्रों के लिए परिवेशीय ध्वनि के मानक निर्धारित किये गये हैं। नियम की प्रति संलग्न है। निर्धारित मानकों के अनुसार आवासीय क्षेत्रों हेतु रात्रि 10:00 बजे से प्रातः 6:00 बजे तक निर्धारित मानक 45 डेसीबल है। यह निर्देशित किया जाता है कि परियोजना के निर्माण हेतु संचालित हो रही गतिविधियों का इस प्रकार कियान्वयन करें जिससे ध्वनि स्तर के मानकों का उल्लंघन न हो। माननीय एन.जी.टी. में प्रस्तुत याचिका में ठोस अपशिष्ट का नियमानुसार निपटान नहीं होने तथा निर्माण गतिविधियों से वायु प्रदूषण एवं जल प्रदूषण की शिकायत का भी लेख किया गया है। अतः जल, वायु एवं ध्वनि प्रदूषण हेतु आवश्यक नियंत्रण व्यवस्थायें सुनिश्चित करावें, ताकि आस-पास के रहवासियों को समस्या न हो।

परियोजना का निर्माण कर रहे कॉन्ट्रैक्टर मेसर्स मधुरे इन्फ्रा इंजीनियरिंग प्रा.लि. को उक्त के संबंध में निर्देशित करें अन्यथा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974, वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1981 तथा पर्यावरण (संरक्षण) अधिनियम 1986 के अंतर्गत संबंधित जिम्मेदार व्यक्तियों के विरुद्ध इस कार्यालय द्वारा कार्यवाही प्रारंभ की जावेगी, जिसकी समस्त जिम्मेदारी आपकी होगी।

संलग्न:—उपरोक्तानुसार



(एस.एन.दिवेदी)
क्षेत्रीय अधिकारी



**REGIONAL OFFICE
M.P POLLUTION CONTROL BOARD
Paryawaran Parisar, E-5 , Arera Colony, Bhopal (M.P)**

NOISE ANALYSIS REPORT

Report No. 47/February /2026

Sample from:- Noise Monitoring at Awasiya Parisar Tulsi Green near Tulsi Tower ,
District- Bhopal.

S.No	Description of sample (Location)	Date of Monitoring	Monitoring By
1.	Noise Monitoring at Awasiya Parisar Tulsi Green Construction Site near Tulsi Tower	06.02.2026	Dr. Praveen Kothari (Scientist), Mr. Jainendra Chandel (Chemist), Mr. Arjun Parte (F.A.) & Mr. Rajlalan Singh (F.A.) Regional Office, M. P. Pollution Control Board, Bhopal

NOISE MONITORING RESULT

S. No.	Time of Monitoring	Noise Monitoring at Tulsi Green Construction area near RMC Plant dB(A) Leq	Noise Monitoring at Tulsi Green Construction area in front of Tulsi Tower dB(A) Leq	Noise Monitoring at Tulsi Green Construction area near Tulsi Nagar Main Road dB(A) Leq
1	4 PM - 5 PM	57.3	56.9	61.2
2	8 PM - 9 PM	55.0	57.5	58.5
3	10 PM - 11 PM	60.3	49.1	59.8

Remark: 1. Standard of Noise Level in Residential Area Day Time 55 dB(A) Leq. and Night Time 45 dB(A) Leq.
2. Day Time – 6 AM to 10 PM
3. Night Time – 10 PM to 6 AM

Monitored by

Chemist

Scientist



REGIONAL OFFICE
M.P POLLUTION CONTROL BOARD
 Paryawaran Parisar, E-5 , Arera Colony, Bhopal (M.P)

NOISE ANALYSIS REPORT

Report No. 48/February /2026

Sample from:- Noise Monitoring at Awasiya Parisar Tulsi Green near Tulsi Tower ,
 District- Bhopal.

S.No.	Description of sample (Location)	Date of Monitoring	Monitoring By
1.	Noise Monitoring at Awasiya Parisar Tulsi Green Construction Site near Tulsi Tower	07.02.2026	Mr. Rajlalan Singh (F.A.) Regional Office, M. P. Pollution Control Board, Bhopal

NOISE MONITORING RESULT

S. No.	Time of Monitoring	Noise Monitoring at Tulsi Green Construction area near RMC Plant dB(A) Leq	Noise Monitoring at Tulsi Green Construction area in front of Tulsi Tower dB(A) Leq	Noise Monitoring at Tulsi Green Construction area near Tulsi Nagar Main Road dB(A) Leq
1	8 PM - 9 PM	60.9	60.1	62.4
2	10 PM - 11 PM	56.4	57.6	59.8
3	11:30 PM – 12:30 AM	53.3	59.6	57.2

Remark: 1. Standard of Noise Level in Residential Area Day Time 55 dB(A) Leq. and Night Time 45 dB(A) Leq.

2. Day Time – 6 AM to 10 PM

3. Night Time – 10 PM to 6 AM


 Monitored by


 Chemist


 Scientist



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REGIONAL OFFICE
M.P POLLUTION CONTROL BOARD
Paryawaran Parisar, E-5 , Arera Colony, Bhopal (M.P)

NOISE MONITORING REPORT

Report No. **49/February /2026**

Sample from:- **Noise Monitoring at Awasiya Parisar Tulsi Green near Tulsi Tower ,
District- Bhopal.**

S.No.	Description of sample (Location)	Date of Monitoring	Monitoring By
1.	Noise Monitoring at Awasiya Parisar Tulsi Green Construction Site near Tulsi Tower	08.02.2026	Mr. Rajlalan Singh (F.A.) Regional Office, M. P. Pollution Control Board, Bhopal

NOISE MONITORING RESULT

S. No.	Time of Monitoring	Noise Monitoring at Tulsi Green Construction area near RMC Plant dB(A) Leq	Noise Monitoring at Tulsi Green Construction area in front of Tulsi Tower dB(A) Leq	Noise Monitoring at Tulsi Green Construction area near Tulsi Nagar Main Road dB(A) Leq
1	9 PM - 10 PM	58.1	57.3	63.0
2	10 PM - 11 PM	53.2	54.9	59.2
3	2 AM - 3 AM	45.6	45.4	46.9

Remark: 1. Standard of Noise Level in Residential Area Day Time 55 dB(A) Leq. and Night Time 45 dB(A) Leq.

2. Day Time – 6 AM to 10 PM

3. Night Time – 10 PM to 6 AM


Monitored by


Chemist


Scientist



**REGIONAL OFFICE
M.P POLLUTION CONTROL BOARD
Paryawaran Parisar, E-5 , Arera Colony, Bhopal (M.P)**

NOISE ANALYSIS REPORT

Report No. 51/February /2026

Sample from:- **Noise Monitoring at Premises Tulsi Tower ,
District- Bhopal.**

S.No	Description of sample (Location)	Date of Monitoring	Monitoring By
1.	Noise Monitoring at Premises of Tulsi Tower, Bhopal	19.02.2026	Mr. Anil Uikey (F.A.) Regional Office, M. P. Pollution Control Board, Bhopal

NOISE MONITORING RESULT

S. No.	Time of Monitoring	Noise Monitoring at Ground Floor Tulsi Tower dB(A) Leq	Noise Monitoring at First Floor Tulsi Tower dB(A) Leq
1	12:30 PM – 1:30 PM	63.4	59.2

- Remark: 1. Standard of Noise Level in Residential Area Day Time 55 dB(A) Leq. and Night Time 45 dB(A) Leq.
2. Day Time – 6 AM to 10 PM
3. Night Time – 10 PM to 6 AM

Monitored by

Chemist

Scientist



**REGIONAL OFFICE
M.P POLLUTION CONTROL BOARD
Paryawaran Parisar, E-5 , Arera Colony, Bhopal (M.P)**

NOISE ANALYSIS REPORT

Report No. 51 (A)/February /2026

Sample from:- Noise Monitoring at Awasiya Parisar Tulsi Green near Tulsi Tower ,
District- Bhopal.

S.No	Description of sample (Location)	Date of Monitoring	Monitoring By
1.	Noise Monitoring at Awasiya Parisar Tulsi Green Construction Site near Tulsi Tower	19.02.2026	Mr. Anil Uikey (F.A.) & RO Staff Regional Office, M. P. Pollution Control Board, Bhopal

NOISE MONITORING RESULT

S. No.	Time of Monitoring	Noise Monitoring at Tulsi Green Construction area near RMC Plant dB(A) Leq	Noise Monitoring at Tulsi Green Construction area in front of Tulsi Tower dB(A) Leq	Noise Monitoring at Tulsi Green Construction area near Tulsi Nagar Main Road dB(A) Leq
1	1:30 PM – 2:30 PM	58.2	61.9	63.4

Remark: 1. Standard of Noise Level in Residential Area Day Time 55 dB(A) Leq. and Night Time 45 dB(A) Leq.
2. Day Time – 6 AM to 10 PM
3. Night Time – 10 PM to 6 AM

Monitored by

Chemist

Scientist



**REGIONAL OFFICE
M.P POLLUTION CONTROL BOARD
Paryawaran Parisar, E-5 , Arera Colony, Bhopal (M.P)**

NOISE ANALYSIS REPORT

Report No. 52/February /2026

Sample from:- Noise Monitoring at Awasiya Parisar Tulsi Green near Tulsi Tower ,
District- Bhopal.

S.No	Description of sample (Location)	Date of Monitoring	Monitoring By
1.	Noise Monitoring at Awasiya Parisar Tulsi Green Construction Site near Tulsi Tower	19.02.2026	Mr. Rajlalan Singh (F.A.) Regional Office, M. P. Pollution Control Board, Bhopal

NOISE MONITORING RESULT

S. No.	Time of Monitoring	Noise Monitoring at Tulsi Green Construction area near RMC Plant dB(A) Leq	Noise Monitoring at Tulsi Green Construction area in front of Tulsi Tower dB(A) Leq	Noise Monitoring at Tulsi Green Construction area near Tulsi Nagar Main Road dB(A) Leq
1	8 PM - 9 PM	55.6	62.2	64.3
2	10 PM - 11 PM	53.6	59.2	62.4

Remark: 1. Standard of Noise Level in Residential Area Day Time 55 dB(A) Leq. and Night Time 45 dB(A) Leq.

2. Day Time – 6 AM to 10 PM

3. Night Time – 10 PM to 6 AM


Monitored by


Chemist


Scientist



क्षेत्रीय कार्यालय
मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड
पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल



Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

क्रमांक 1280/क्षेका/प्रनिबो/2026 भोपाल, दिनांक 19/02/2026
प्रति,

- | | |
|--|---|
| <p>1 कार्यपालन यंत्री,
म.प्र. गृह निर्माण एवं अधोसंरचना
विकास मंडल (MPHIDB),
डिवीजन क्रमांक-6,
गोमांतिका परिसर, जवाहर चौक,
भोपाल (म.प्र.)-462003</p> | <p>2 मेसर्स मधुरे इन्फ्रा इंजीनियरिंग प्रा.लि.
तृतीय तल, गैलेक्सी स्क्वेयर,
सी.टी.एस. क.-504,
जवाहर लाल नेहरू रोड,
मॉडर्न बेकरी चौक नानापेथ,
पुर्णे, महाराष्ट्र</p> |
|--|---|

विषय :- निर्माणाधीन तुलसी ग्रीन प्रोजेक्ट में निरीक्षण दौरान पाये गये पर्यावरणीय उल्लंघनों के संबंध में नोटिस।

- संदर्भ:-
1. इस कार्यालय का पत्र क्रमांक 1089 भोपाल, दिनांक 05.02.2026।
 2. माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्र. 13/2026 (सीजेड) तुलसी टावर संथा विरुद्ध म.प्र. शासन व अन्य में गठित संयुक्त दल द्वारा स्थल निरीक्षण दिनांक 19.02.2026।

—00—

कृपया उपरोक्त विषयान्तर्गत लेख है कि माननीय एन.जी.टी. द्वारा प्रकरण क्र. 13/2026 (सीजेड) में दिनांक 27.01.2026 को पारित आदेश अनुसार संयुक्त दल गठित किया गया था। जिसके द्वारा दिनांक 19.02.2026 को तुलसी ग्रीन, तहसील-हुजूर, जिला भोपाल का स्थल निरीक्षण किया गया। निरीक्षण दौरान निम्न तथ्य पाये गये:-

1. परिसर में RMC (Ready Mix Concrete) प्लांट स्थापित पाया गया, जो कि म.प्र. प्रदूषण नियंत्रण बोर्ड से जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 के अंतर्गत सम्मति प्राप्त किये बिना एवं वायु प्रदूषण नियंत्रण व्यवस्था स्थापित किये बिना संचालित पाया गया है।
2. परिसर के चारों ओर विंड ब्रेकिंग वॉल नहीं पायी गई, जिससे हवा चलने पर वायु प्रदूषण की स्थिति आसपास के क्षेत्र में निर्मित होती है।
3. तुलसी टॉवर के रहवासियों द्वारा बताया गया कि रात्रिकालीन समय में संचालित नर्माण गतिविधियां से ध्वनि प्रदूषण की समस्या है। जिसके संबंध में जाँच करने पर रात्रिकालीन समय में ध्वनि स्तर निर्धारित मानक से अधिक पाया गया।

उक्त के संबंध में इस कार्यालय द्वारा संदर्भित पत्र के माध्यम से भी निर्देशित किया गया था कि ध्वनि प्रदूषण (विनियम और नियंत्रण) नियम 2000 के प्रावधान अंतर्गत विभिन्न क्षेत्रों के लिए परिवेशीय ध्वनि के मानक निर्धारित किये गये जिसमें रात्रि 10:00 बजे से प्रातः 6:00 बजे तक निर्धारित मानक 45 डेसीबल है। परियोजना के निर्माण हेतु संचालित हो रही गतिविधियों का इस प्रकार क्रियान्वयन करें जिससे ध्वनि स्तर के मानकों का उल्लंघन न हो।

अतः निर्देशित किया जाता है कि परिसर की विंड ब्रेकिंग वॉल स्थापित की जाये ताकि वायु प्रदूषण न हो। यह भी निर्देशित है कि परिसर में RMC (Ready Mix Concrete) प्लांट जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 के अंतर्गत बोर्ड से सम्मति प्राप्त किये बिना संचालन न किया जायें। अन्यथा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974, वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1981 तथा पर्यावरण (संरक्षण) अधिनियम 1986 के अंतर्गत संबंधित जिम्मेदार व्यक्तियों के विरुद्ध इस कार्यालय द्वारा कार्यवाही प्रारंभ की जावेगी, जिसकी समस्त जिम्मेदारी आपकी होगी।


(एस.एन.द्विवेदी)
क्षेत्रीय अधिकारी

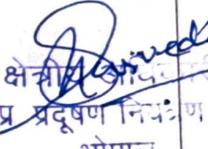
VAKALATNAMA
 [Rule 4(1) of the Rules framed under Advocates Act, 1961]
BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONEL BENCH, BHOPAL
ORIGINAL APPLICATION 13/2026

IN THE MATTER OF:**Tulsi Tower Santha****....Applicant****Versus****State of Madhya Pradesh &Ors..****.....Respondent**

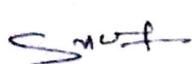
I **Shriniwas Dwivedi**, Regional Officer Bhopal, MPPCB named below do hereby appoint, engage, and authorize advocate(s) named below to appear, act and plead as aforesaid case proceedings which shall include application for restoration, setting aside of ex- party orders, corrections, modifications, review and recall of orders passed in these proceedings, in this court or any other court in which the same may be tried/ heard/proceeded and also in appellate. Revisional and executing court in respect of proceedings arising from this case/ proceedings as per agreed terms and conditions and authorize him/them to sign and file pleadings, appeals, cross objections, applications, affidavit or other documents as may be deemed necessary for the proper prosecution/defence of the case in all its stages and also agree to ratify and confirm act done by him/them as if done by me.

In witness whereof i/we do hereunto set my/our hand to the presents, the contents of which have been duly understood by me /us this 20.02.2026 at Bhopal.

PARTICULARS OF EACH PARTY EXECUTING VAKALATNAMA

Name	Registered Address	E-Mail Add & Telephone (If any)	Status in case	Signature
Shriniwas Dwivedi, Regional Officer Bhopal, MPPCB	E5, Arera Colony Paryawaran Parisar Regional Office MPPCB Bhopal - 462016	9827210458 romppcb_bpl@ ediff.com	Officer-in- Charge	 क्षेत्रीय अधिकारी म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल

Accepted

Name & Enrollment No.	Office Address	E-Mail Add.	Telephone	Full Signature
PARUL BHADORIA 1587-2012	Paryawaran Parisar, E-5 Arera Colony, Bhopal, 462016	parul.bhadoria04@gmail.com legalcell.pcb@mp.gov.in	8085977111	
MOHIT BUCH 1305/2017		legalcell.pcb@mp.gov.in	9685034578	
PRANJAL PANDEY MP 2881-2021		advocatepranjalpandey@gmail.com	9340657120	
SHIVAM DWIVEDI MP 3857-2023		advshivamdwwivedi20@gmail.com	8878471359	

Email

Legal Cell

JCR in OA 13-2026 Tulsi Tower Santha vs State of MP & Ors.

From : Legal Cell <legalcell.pcb@mp.gov.in>
Subject : JCR in OA 13-2026 Tulsi Tower Santha vs State of MP & Ors.
To : ravikantpatidar <ravikantpatidar@gmail.com>, shah dilip950 <shah.dilip950@gmail.com>
Cc : Sanjay Shukla <psuaddmp@mpurban.gov.in>, commoffice <commoffice@bmconline.gov.in>, mpseiaa <mpseiaa@gmail.com>, mphousing@gmail.com, info@madhuregroup.com, romppcb bpl <romppcb_bpl@rediffmail.com>

Sat, Feb 21, 2026 07:35 PM

 1 attachment

Madam/Sir

Please find enclosed the joint committee report dated 20.02.2026 filed on behalf of MP PCB in compliance of order dated 27.01.2026 passed by the Hon'ble NGT (CZ) in OA 13-2026 Tulsi Tower Santha vs State of MP & Ors. This mail may be treated as proof of service.

Regards

Legal Section
MP PCB

 **JCR in OA 13-2026.pdf**
6 MB
